

(iv) REPORTED POLICE LATHI CHARGE ON  
BUDDHIST DEMONSTRATORS AT AGRA  
ON 1st MAY, 1978

श्री कचकलाल हेमराज जैन (बालाघाट):  
अध्यक्ष महोदय, 14 अप्रैल, 1978 को पुलिस  
ने शिडयूल्ड पास्टर्स, नियो-बुद्धिस्ट जनों,  
को लाठी द्वारा पीटा, जो वि: अम्बेदेकर साहब  
के जन्म दिवस पर इलूस निकाल रहे थे।  
इस प्रकार की घटना 23 अप्रैल को भी हुई।  
पुलिस ने 1 मई को भी सत्याग्रहियों पर  
आगरा में लाठी चलाई, वि: वि: फलस्वरूप  
बड़ी आदमियों की मृत्यु हो गई तथा हजारों  
आदमी घायल हो गये। हालात गम्भीर हैं  
और कर्फ्यू लगा दिया गया है। इस बारे  
में गृह मंत्रों को एक वक्तव्य देना चाहिए।

(v) REPORTED LOCK OUT AT I.T.I., NAINI

SHRI DHIRENDRANATH BASU  
(Katwa): I want to draw the attention  
of the hon. Minister of Commu-  
nications to the following matter of  
urgent public importance regarding  
lockout of I.T.I. Naini and possible  
lockout in other telephone industries:

The management of Indian Tele-  
phone Industries at Naini declared a  
lock-out on the 18th ultimo following  
labour unrest leading to a lathi-charge  
on agitating workers. Two thou-  
sand three hundred employees had  
been working there. As a result of  
the decision of the lockout, workmen  
of other units of Telephone Industries  
have also been agitating. This action  
may cause serious disturbances and  
dislocation of telephone services for  
want of instruments. A serious situa-  
tion has developed following unlawful  
activities by employees there. It is  
reported that the management was not  
willing to give a patient hearing to  
Union leaders about their grievances.

May I, therefore, request the Hon'ble  
Minister of Communications to look  
into the matter without any further  
delay and settle the disputes by nego-  
tiation so that telephone services are  
not disrupted?

12.13 hrs.

### PAPERS LAID ON THE TABLE

ACCOUNTS OF ANIMAL WELFARE BOARD,  
MADRAS FOR 1976-77 ALONG WITH  
AUDIT REPORT THEREON

THE MINISTER OF AGRICUL-  
TURE AND IRRIGATION (SHRI  
SURJIT SINGH BARNALA): I beg  
to lay on the Table a copy of the  
Certified Accounts (Hindi and Eng-  
lish versions) of the Animal Welfare  
Board, Madras, for the year 1976-77  
and the Audit Report thereon, under  
sub-rule (4) of Rule 24 of the Animal  
Welfare Board (Administration)  
Rules, 1962. [Placed in Library. See  
No. LT-2216/78].

NOTIFICATIONS UNDER ESSENTIAL COM-  
MODITIES ACT, 1955

THE MINISTER OF AGRICUL-  
TURE AND IRRIGATION (SHRI  
SURJIT SINGH BARNALA) On  
behalf of Shri Bhanu Pratap Singh,  
I beg to lay on the Table a copy each  
of the following Notifications (Hindi  
and English versions) under sub-  
section (6) of section 3 of the Essen-  
tial Commodities Act, 1955:—

(1) The Sugarcane (Control)  
Second Amendment Order, 1978,  
published in Notification No. G.S.R.  
197(E) in Gazette of India dated  
the 28th March, 1978.

(2) G.S.R. 199(E) published in  
Gazette of India dated the 29th  
March, 1978 containing corrigendum  
to Notification No. G.S.R. 155(E)  
dated the 1st March, 1978.

[Placed in Library. See No. Lf-  
2217/78].

NOTIFICATIONS UNDER CUSTOMS ACT,  
1962 AND UNDER CENTRAL EXCISE  
RULES, 1944

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI SATISH AGARWAL): I beg  
to lay on the Table:—

(2) A copy each of the following  
Notifications (Hindi and English